

(41)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. No. 141/39
in O.A. No. 398/87

Date of decision: 16-3-89

SURESH KUMAR ... APPLICANT

VERSUS

UNION OF INDIA & ORS. ... RESPONDENTS.

CORAM:

Hon'ble Shri P.K. Kartha, Vice-Chairman.

Hon'ble Shri D.K. Chakravorty, Administrative Member.

(ORDER OF THE BENCH DELIVERED BY
HON'BLE SHRI D.K. CHAKRAVORTY, ADMINISTRATIVE MEMBER)

Q R D E R

This application has been filed by the
respondents in OA No. 398/87 for review of our order dated
23-5-1989.

2. We have carefully considered the Review
Application but do not find any omission, mistake or error
apparent on the face of the record in the above order.
No new important matter or evidence has also been brought
to our notice. This application for review is devoid of
merit and is, accordingly, rejected with no order as to
costs.

D. K. Chakravorty
(D.K. CHAKRAVORTY)
MEMBER (A)

P. K. Kartha
(P.K. KARTHA)
VICE CHAIRMAN